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SLP(C)No. 7421 OF 2001

ITEM No.201

Court No. 8

SECTION IVB  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.7421/2001

(From the judgement and order dated 04/08/2000 in CWP 6915/2000  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

MAHARSHI DAYANAND UNIVERSITY, ROHTAK

Petitioner (s)

VERSUS

R.N. GUPTA & ORS.

Respondent (s)

(With appln(s). for c/delay in filing SLP, permission to place addl.  
documents on record, directions, exemption from filing O.T. and  
prayer for interim relief)  
(For Final Disposal)

Date : 23/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. Nidhesh Gupta,Adv.  
Mr. Naveen Singh,Adv.  
Ms. S. Janani,Adv.

For Respondent (s)Mr. Abhijat P. Medh,Adv.

Mr. C. Badri Nath Babu,Adv.  
Mr. Bimal Roy Jad,Adv. (N/P)

Mr. Praveen Kumar Rai,Adv.  
Ms. Kavita Wadia,Adv.

Mr. K.B. Rohtagi,Adv.

UPON hearing counsel the Court made the following  
O R D E R

In view of the letter circulated by the learned advocate for Respondent No.3, list the special  
leave petition immediately after the ensuing summer vacation.

[ T.I. Rajput ][ Shelly Sengupta ]  
Court Master Court Master